

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: JULY 03, 2022

No. 704 /Admin. (Services)/2022

Smt. **Pratibha Chaudhary**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Additional Chief Judicial Magistrate, Bahraich vice Sri Anupam Dixit.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bahraich.

No. 705 /Admin. (Services)/2022

Sri **Anupam Dixit**, Additional Chief Judicial Magistrate, Bahraich to be Civil Judge, Senior Division (Fast Track Court), Bahraich.

No. 706 /Admin. (Services)/2022

Smt. **Shreya Bhargava**, Additional Civil Judge, Senior Division, Allahabad to be Civil Judge, Senior Division, Raebareli vice Sri Abhinav Jain.

No. 707 /Admin. (Services)/2022

Sri **Abhinav Jain**, Civil Judge, Senior Division, Raebareli to be Secretary (Full Time), District Legal Services Authority, Raebareli vice Sri Sumit Kumar.

No. 708 /Admin. (Services)/2022

Sri **Sumit Kumar**, Secretary (Full Time), District Legal Services Authority, Raebareli to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 709 /Admin. (Services)/2022

Sri **Anupam Dubey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Azamgarh to be Secretary (Full Time), District Legal Services Authority, Pratapgarh vice Sri Niraj Kumar Tripathi.

No. 710 /Admin. (Services)/2022

Sri **Niraj Kumar Tripathi**, Secretary (Full Time), District Legal Services Authority, Pratapgarh to be Additional Chief Judicial Magistrate, Pratapgarh vice Sushri Akanksha Mishra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pratapgarh.

No. 711 /Admin. (Services)/2022

Sushri **Akanksha Mishra**, Additional Chief Judicial Magistrate, Pratapgarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 712 /Admin. (Services)/2022

Sri **Himanshu Kumar Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division, Etah vice Sri Manindra Pal Singh.

No. 713 /Admin. (Services)/2022

Sri **Manindra Pal Singh**, Civil Judge, Senior Division, Etah to be Additional Chief Judicial Magistrate, Etah vice Smt. Sadhana Kumari Gupta.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etah.

No. 714 /Admin. (Services)/2022

Smt. **Sadhana Kumari Gupta**, Additional Chief Judicial Magistrate, Etah to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 715 /Admin. (Services)/2022

Sri **Satya Prakas Arya**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Chief Judicial Magistrate, Bareilly vice Sri Atul Chaudhary.

No. 716 /Admin. (Services)/2022

Sri **Atul Chaudhary**, Chief Judicial Magistrate, Bareilly to be Chief Judicial Magistrate, Azamgarh vice Sri Yashwant Kumar Saroj.

No. 717 /Admin. (Services)/2022

Sri **Yashwant Kumar Saroj**, Chief Judicial Magistrate, Azamgarh to be Civil Judge, Senior Division, Azamgarh vice Sri Manish Kumar-II.

No. 718 /Admin. (Services)/2022

Sri **Manish Kumar-II**, Civil Judge, Senior Division, Azamgarh to be Chief Judicial Magistrate, Moradabad vice Sri Vimal Verma.

No. 719 /Admin. (Services)/2022

Sri **Vimal Verma**, Chief Judicial Magistrate, Moradabad to be Judge Small Causes Court, Moradabad vice Sri Shushil Kumar Verma.

No. 720 /Admin. (Services)/2022

Sri **Shushil Kumar Verma**, Judge Small Causes Court, Moradabad to be Civil Judge, Senior Division, Chitrakoot vice Sri Arun Kumar Yadava.

No. 721 /Admin. (Services)/2022

Sri **Arun Kumar Yadava**, Civil Judge, Senior Division, Chitrakoot to be Civil Judge, Senior Division, Gorakhpur vice Sri Rahul Kumar Singh.

No. 722 /Admin. (Services)/2022

Sri **Rahul Kumar Singh**, Civil Judge, Senior Division, Gorakhpur to be Civil Judge, Senior Division, Baghpat vice Sushri Pragati Singh.

No. 723 /Admin. (Services)/2022

Sushri **Pragati Singh**, Civil Judge, Senior Division, Baghpat to be Civil Judge, Senior Division (Fast Track Court), Baghpat.

No. 724 /Admin. (Services)/2022

Sri **Prem Bahadur Singh**, Additional Chief Judicial Magistrate (Central Railway), Banda to be Secretary (Full Time), District Legal Services Authority, Firozabad.

No. 725 /Admin. (Services)/2022

Sri **Adarsh Srivastava**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Secretary (Full Time), District Legal Services Authority, Barabanki vice Sri Sanjay Kumar-VI.

No. 726 /Admin. (Services)/2022

Sri **Sanjay Kumar-VI**, Secretary (Full Time), District Legal Services Authority, Barabanki to be Additional Chief Judicial Magistrate, Barabanki vice Sri Kamala Pati-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Barabanki.

No. 727 /Admin. (Services)/2022

Sri **Kamala Pati-II**, Additional Chief Judicial Magistrate, Barabanki to be Chief Judicial Magistrate, Amroha vice Sri Dibyanand.

No. 728 /Admin. (Services)/2022

Sri **Dibyanand**, Chief Judicial Magistrate, Amroha to be Civil Judge, Senior Division, Amroha vice Sri Arvind Verma.

No. 729 /Admin. (Services)/2022

Sri **Arvind Verma**, Civil Judge, Senior Division, Amroha to be Secretary (Full Time), District Legal Services Authority, Amroha vice Sri Amar Pratap Chaudhari.

No. 730 /Admin. (Services)/2022

Sri **Amar Pratap Chaudhari**, Secretary (Full Time), District Legal Services Authority, Amroha to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Amroha.

No. 731 /Admin. (Services)/2022

Sushri **Durgesh Nandini**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Amroha to be Civil Judge, Senior Division (Fast Track Court), Amroha vice Sushri Akanksha Garg.

No. 732 /Admin. (Services)/2022

Sushri **Akanksha Garg**, Civil Judge, Senior Division (Fast Track Court), Amroha to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffar Nagar.

No. 733 /Admin. (Services)/2022

Sri **Mukeem Ahmad**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffar Nagar to be Additional Chief Judicial Magistrate, Moradabad vice Sri Sachin Kumar Dixit.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moradabad.

No. 734 /Admin. (Services)/2022

Sri **Sachin Kumar Dixit**, Additional Chief Judicial Magistrate, Moradabad to be Secretary (Full Time), District Legal Services Authority, Moradabad vice Sri Nitivan Nigam.

No. 735 /Admin. (Services)/2022

Sri **Nitivan Nigam**, Secretary (Full Time), District Legal Services Authority, Moradabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 736 /Admin. (Services)/2022

Sri **Tarkeshwari Prasad Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur.

No. 737 /Admin. (Services)/2022

Smt. **Sweta Chandra**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Additional Chief Judicial Magistrate, Gorakhpur vice Sri Deepak Nath Saraswati.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gorakhpur.

No. 738 /Admin. (Services)/2022

Sri **Deepak Nath Saraswati**, Additional Chief Judicial Magistrate, Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 739 /Admin. (Services)/2022

Sri **Mradanshu Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Additional Chief Judicial Magistrate, Kasganj vice Smt. Nahid Sultana.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kasganj.

No. 740 /Admin. (Services)/2022

Smt. **Nahid Sultana**, Additional Chief Judicial Magistrate, Kasganj to be Additional Civil Judge, Senior Division, Kasganj.

No. 741 /Admin. (Services)/2022

Smt. **Shahnaz Ansari**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Secretary (Full Time), District Legal Services Authority, Auraiya vice Sri Diwakar Kumar.

No. 742 /Admin. (Services)/2022

Sri **Diwakar Kumar**, Secretary (Full Time), District Legal Services Authority, Auraiya to be Civil Judge, Senior Division, Auraiya vice Sushri Shivani Tyagi.

No. 743 /Admin. (Services)/2022

Sushri **Shivani Tyagi**, Civil Judge, Senior Division, Auraiya to be Secretary (Full Time), District Legal Services Authority, Gautambuddha Nagar vice Sri Jaihind Kumar Singh.

No. 744 /Admin. (Services)/2022

Sri **Jaihind Kumar Singh**, Secretary (Full Time), District Legal Services Authority, Gautambuddha Nagar to be Additional Chief Judicial Magistrate, Gautambuddha Nagar vice Dr. Suresh Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gautambuddha Nagar.

No. 745 /Admin. (Services)/2022

Dr. **Suresh Kumar**, Additional Chief Judicial Magistrate, Gautambuddha Nagar to be Chief Judicial Magistrate, Maharajganj vice Sri Saurabh Srivastava.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Maharajganj.

No. 746 /Admin. (Services)/2022

Sri **Saurabh Srivastava**, Chief Judicial Magistrate, Maharajganj to be Civil Judge, Senior Division, Maharajganj vice Smt. Astha Srivastava.

No. 747 /Admin. (Services)/2022

Smt. **Astha Srivastava**, Civil Judge, Senior Division, Maharajganj to be Secretary (Full Time), District Legal Services Authority, Maharajganj vice Sri Prag Dutt Shukla.

No. 748 /Admin. (Services)/2022

Sri **Prag Dutt Shukla**, Secretary (Full Time), District Legal Services Authority, Maharajganj to be Civil Judge, Senior Division (Fast Track Court), Ramabai Nagar/ Kanpur Dehat vice Sri Bhagat Singh.

No. 749 /Admin. (Services)/2022

Sri **Bhagat Singh**, Civil Judge, Senior Division (Fast Track Court), Ramabai Nagar/ Kanpur Dehat to be Secretary (Full Time), District Legal Services Authority, Baghpat.

No. 750 /Admin. (Services)/2022

Sri **Abhinav Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor to be Additional Chief Judicial Magistrate, Bijnor vice Sri Sharib Ali.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bijnor.

No. 751 /Admin. (Services)/2022

Sri **Sharib Ali**, Additional Chief Judicial Magistrate, Bijnor to be Chief Judicial Magistrate, Bijnor vice Sri Vimal Tripathi.

No. 752 /Admin. (Services)/2022

Sri **Vimal Tripathi**, Chief Judicial Magistrate, Bijnor to be Chief Judicial Magistrate, Raebareli vice Smt. Shilpe Rani.

No. 753 /Admin. (Services)/2022

Smt. **Shilpe Rani**, Chief Judicial Magistrate, Raebareli to be Additional Chief Judicial Magistrate, Raebareli vice Sri Satish Kumar Magan.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Raebareli.

No. 754 /Admin. (Services)/2022

Sri **Satish Kumar Magan**, Additional Chief Judicial Magistrate, Raebareli to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli.

No. 755 /Admin. (Services)/2022

Sushri **Suman Tiwari**, Secretary (Full Time), District Legal Services Authority, Bulandshahar to be Additional Chief Judicial Magistrate, Bulandshahar vice Smt. Sudha.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bulandshahar.

No. 756 /Admin. (Services)/2022

Smt. **Sudha**, Additional Chief Judicial Magistrate, Bulandshahar to be Civil Judge, Senior Division, Bulandshahar vice Sri Bhoola Ram.

No. 757 /Admin. (Services)/2022

Sri **Bhoola Ram**, Civil Judge, Senior Division, Bulandshahar to be Chief Judicial Magistrate, Mainpuri vice Sri Amit Singh-II.

No. 758 /Admin. (Services)/2022

Sri **Amit Singh-II**, Chief Judicial Magistrate, Mainpuri to be Additional Chief Judicial Magistrate, Mainpuri vice Sri Gaurav Prakash.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mainpuri.

No. 759 /Admin. (Services)/2022

Sri **Gaurav Prakash**, Additional Chief Judicial Magistrate, Mainpuri to be Secretary (Full Time), District Legal Services Authority, Mainpuri vice Sri Satyendra Kumar Chaudhary.

No. 760 /Admin. (Services)/2022

Sri **Satyendra Kumar Chaudhary**, Secretary (Full Time), District Legal Services Authority, Mainpuri to be Additional Chief Judicial Magistrate, Mainpuri.

No. 761 /Admin. (Services)/2022

Sri **Pappu Kumar Singh**, Additional Chief Judicial Magistrate (Eastern Railway), Chandauli to be Secretary (Full Time), District Legal Services Authority, Bijnor vice Sri Shiva Nand Gupta.

No. 762 /Admin. (Services)/2022

Sri **Shiva Nand Gupta**, Secretary (Full Time), District Legal Services Authority, Bijnor to be Civil Judge, Senior Division, Bijnor vice Smt. Rachna.

No. 763 /Admin. (Services)/2022

Smt. **Rachna**, Civil Judge, Senior Division, Bijnor to be Chief Judicial Magistrate, Sultanpur vice Smt. Kiran Gond.

No. 764 /Admin. (Services)/2022

Smt. **Kiran Gond**, Chief Judicial Magistrate, Sultanpur to be Civil Judge, Senior Division, Sultanpur vice Smt. Sapna Tripathi.

No. 765 /Admin. (Services)/2022

Smt. **Sapna Tripathi**, Civil Judge, Senior Division, Sultanpur to be Additional Chief Judicial Magistrate, Sultanpur vice Sri Bateshwar Kumar.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sultanpur.

No. 766 /Admin. (Services)/2022

Sri **Bateshwar Kumar**, Additional Chief Judicial Magistrate, Sultanpur to be Secretary (Full Time), District Legal Services Authority, Sultanpur vice Sri Shashi Kumar.

No. 767 /Admin. (Services)/2022

Sri **Shashi Kumar**, Secretary (Full Time), District Legal Services Authority, Sultanpur to be Additional Chief Judicial Magistrate/ Civil Judge, Senior Division, Sadabad (Hathras) vice Dr. Lucky.

No. 768 /Admin. (Services)/2022

Dr. **Lucky**, Additional Chief Judicial Magistrate/ Civil Judge, Senior Division, Sadabad, Hathras to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 769 /Admin. (Services)/2022

Sri **Neeraj Kushwaha**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Civil Judge, Senior Division, Etawah vice Smt. Nutan Dwivedi.

No. 770 /Admin. (Services)/2022

Smt. **Nutan Dwivedi**, Civil Judge, Senior Division, Etawah to be Secretary (Full Time), District Legal Services Authority, Ghaziabad vice Smt. Neha Rungta.

No. 771 /Admin. (Services)/2022

Smt. **Neha Rungta**, Secretary (Full Time), District Legal Services Authority, Ghaziabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 772 /Admin. (Services)/2022

Sri **Sandeep Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Secretary (Full Time), District Legal Services Authority, Chandauli.

No. 773 /Admin. (Services)/2022

Sri **Praveen Kumar**, Civil Judge, Senior Division (Fast Track Court), Chitrakoot to be Civil Judge, Senior Division (Fast Track Court), Shahjahanpur vice Sri Mohammad Zulqarnain Alam.

No. 774 /Admin. (Services)/2022

Sri **Mohammad Zulqarnain Alam**, Civil Judge, Senior Division (Fast Track Court), Shahjahanpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur.

No. 775 /Admin. (Services)/2022

Sri **Bhagwan Das Gupta**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad to be Secretary (Full Time), District Legal Services Authority, Banda.

No. 776 /Admin. (Services)/2022

Smt. **Vineeta Singh**, Civil Judge, Senior Division (Fast Track Court), Farrukhabad to be Additional Chief Judicial Magistrate, Sonbhadra.

No. 777 /Admin. (Services)/2022

Sri **Ashwani Kumar**, Additional Chief Judicial Magistrate (Northern Railway), Farrukhabad to be Special Chief Judicial Magistrate, Varanasi vice Smt. Sarvottama Nagesh Sharma.

No. 778 /Admin. (Services)/2022

Smt. **Sarvottama Nagesh Sharma**, Special Chief Judicial Magistrate, Varanasi to be Chief Judicial Magistrate, Bahraich vice Sri Jagannath.

No. 779 /Admin. (Services)/2022

Sri **Jagannath**, Chief Judicial Magistrate, Bahraich to be Chief Judicial Magistrate, Gorakhpur vice Sri Mangal Dev Singh.

No. 780 /Admin. (Services)/2022

Sri **Mangal Dev Singh**, Chief Judicial Magistrate, Gorakhpur to be Civil Judge, Senior Division, Jalesar (Etah) vice Sri Krishna Kumar-VII.

No. 781 /Admin. (Services)/2022

Sri **Krishna Kumar-VII**, Civil Judge, Senior Division, Jalesar (Etah) to be Secretary (Full Time), District Legal Services Authority, Bahraich vice Smt. Shikha Yadav.

No. 782 /Admin. (Services)/2022

Smt. **Shikha Yadav**, Secretary (Full Time), District Legal Services Authority, Bahraich to be Secretary (Full Time), District Legal Services Authority, Varanasi vice Smt. Kumud Lata Tripathi.

No. 783 /Admin. (Services)/2022

Smt. **Kumud Lata Tripathi**, Secretary (Full Time), District Legal Services Authority, Varanasi to be Civil Judge, Senior Division, Varanasi vice Sri Ravi Kumar Diwakar.

No. 784 /Admin. (Services)/2022

Sri **Ravi Kumar Diwakar**, Civil Judge, Senior Division, Varanasi to be Judge Small Causes Court, Bareilly vice Sri Piyush Siddhartha.

No. 785 /Admin. (Services)/2022

Sri **Piyush Siddhartha**, Judge Small Causes Court, Bareilly to be Civil Judge, Senior Division, Firozabad vice Smt. Minakshi Sinha.

No. 786 /Admin. (Services)/2022

Smt. **Minakshi Sinha**, Civil Judge, Senior Division, Firozabad to be Additional Chief Judicial Magistrate, Firozabad vice Sri Ambareesh Tripathi.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Firozabad.

No. 787 /Admin. (Services)/2022

Sri **Ambareesh Tripathi**, Additional Chief Judicial Magistrate, Firozabad to be Civil Judge, Senior Division (Fast Track Court), Firozabad in the vacant court.

No. 788 /Admin. (Services)/2022

Sushri **Roma Gupta**, Additional Chief Judicial Magistrate, Fatehpur to be Secretary (Full Time), District Legal Services Authority, Fatehpur vice Smt. Anuradha Shukla.

No. 789 /Admin. (Services)/2022

Smt. **Anuradha Shukla**, Secretary (Full Time), District Legal Services Authority, Fatehpur to be Additional Chief Judicial Magistrate, Fatehpur vice Sri Anand Mishra.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehpur.

No. 790 /Admin. (Services)/2022

Sri **Anand Mishra**, Additional Chief Judicial Magistrate, Fatehpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 791 /Admin. (Services)/2022

Smt. **Sakshi Garg**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Special Chief Judicial Magistrate, Lucknow vice Sri Sunil Kumar-VI.

No. 792 /Admin. (Services)/2022

Sri **Sunil Kumar-VI**, Special Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Malihabad at Lucknow vice Smt. Shraddha Bhartiya.

No. 793 /Admin. (Services)/2022

Smt. **Shraddha Bhartiya**, Civil Judge, Senior Division, Malihabad at Lucknow to be Chief Judicial Magistrate, Siddharth Nagar vice Sri Shailesh Kumar Maurya.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Siddhartha Nagar.

No. 794 /Admin. (Services)/2022

Sri **Shailesh Kumar Maurya**, Chief Judicial Magistrate, Siddhartha Nagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 795 /Admin. (Services)/2022

Smt. **Namrata Singh**, Additional Civil Judge, Senior Division, Allahabad to be Civil Judge, Senior Division, Mainpuri vice Sri Amit Mishra.

No. 796 /Admin. (Services)/2022

Sri **Amit Mishra**, Civil Judge, Senior Division, Mainpuri to be Additional Chief Judicial Magistrate, Basti vice Sushri Arpita Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Basti.

No. 797 /Admin. (Services)/2022

Sushri **Arpita Yadav**, Additional Chief Judicial Magistrate, Basti to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

No. 798 /Admin. (Services)/2022

Sri **Vikas Kumar Verma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gautambuddha Nagar to be Civil Judge, Senior Division (Fast Track Court), Chandauli in the vacant court.

No. 799 /Admin. (Services)/2022

Sri **Vikash Singh**, Additional Chief Judicial Magistrate (Northern Railway), Ghaziabad to be Judge Small Causes Court, Gorakhpur vice Sri Vijay Kumar Vishwakarma.

No. 800 /Admin. (Services)/2022

Sri **Vijay Kumar Vishwakarma**, Judge Small Causes Court, Gorakhpur to be Chief Judicial Magistrate, Varanasi vice Sri Bhartendra Singh.

No. 801 /Admin. (Services)/2022

Sri **Bhartendra Singh**, Chief Judicial Magistrate, Varanasi to be Judge Small Causes Court, Varanasi vice Sri Raghvendra Mani.

No. 802 /Admin. (Services)/2022

Sri **Raghvendra Mani**, Judge Small Causes Court, Varanasi to be Chief Judicial Magistrate, Aligarh vice Sri Mohammad Firoz.

No. 803 /Admin. (Services)/2022

Sri **Mohammad Firoz**, Chief Judicial Magistrate, Aligarh to be Civil Judge, Senior Division, Aligarh vice Sri Deepak Kumar Mishra.

No. 804 /Admin. (Services)/2022

Sri Deepak Kumar Mishra, Civil Judge, Senior Division, Aligarh to be Civil Judge, Senior Division, Chandauli vice Sri Vibhanshu Sudheer.

No. 805 /Admin. (Services)/2022

Sri Vibhanshu Sudheer, Civil Judge, Senior Division, Chandauli to be Additional Chief Judicial Magistrate, Ghaziabad vice Sri Milind Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 806 /Admin. (Services)/2022

Sri Milind Kumar Singh, Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Kannauj vice Sushri Shilpi Chauhan.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kannauj.

No. 807 /Admin. (Services)/2022

Sushri Shilpi Chauhan, Additional Chief Judicial Magistrate, Kannauj to be Additional Chief Judicial Magistrate, Shahjahanpur vice Sri Dinesh Kumar Gautam.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shahjahanpur.

No. 808 /Admin. (Services)/2022

Sri Dinesh Kumar Gautam, Additional Chief Judicial Magistrate, Shahjahanpur to be Additional Chief Judicial Magistrate, Allahabad vice Sri Ankur Garg.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Allahabad.

No. 809 /Admin. (Services)/2022

Sri Ankur Garg, Additional Chief Judicial Magistrate, Allahabad to be Secretary (Full Time), District Legal Services Authority, Allahabad vice Smt. Pragya Singh-II.

No. 810 /Admin. (Services)/2022

Smt. Pragya Singh-II, Secretary (Full Time), District Legal Services Authority, Allahabad to be Additional Chief Judicial Magistrate, Etawah vice Smt. Nuhin Zaidi.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etawah.

No. 811 /Admin. (Services)/2022

Smt. Nuhin Zaidi, Additional Chief Judicial Magistrate, Etawah to be Chief Judicial Magistrate, Jhansi vice Sri Ashok Kumar Yadav-III.

No. 812 /Admin. (Services)/2022

Sri Ashok Kumar Yadav-III, Chief Judicial Magistrate, Jhansi to be Judge Small Causes Court, Jhansi vice Sri Lal Bahadur Gond.

No. 813 /Admin. (Services)/2022

Sri Lal Bahadur Gond, Judge Small Causes Court, Jhansi to be Civil Judge, Senior Division, Hardoi vice Sri Kuldeep Singh-II.

No. 814 /Admin. (Services)/2022

Sri Kuldeep Singh-II, Civil Judge, Senior Division, Hardoi to be Additional Chief Judicial Magistrate, Hardoi vice Sri Sheelvant.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hardoi.

No. 815 /Admin. (Services)/2022

Sri Sheelvant, Additional Chief Judicial Magistrate, Hardoi to be Civil Judge, Senior Division, Bareilly vice Sri Harish Chandra.

No. 816 /Admin. (Services)/2022

Sri Harish Chandra, Civil Judge, Senior Division, Bareilly to be Chief Judicial Magistrate, Ballia vice Sri Surendra Prasad.

No. 817 /Admin. (Services)/2022

Sri Surendra Prasad, Chief Judicial Magistrate, Ballia to be Civil Judge, Senior Division, Ballia vice Sri Sarvesh Kumar Mishra.

No. 818 /Admin. (Services)/2022

Sri Sarvesh Kumar Mishra, Civil Judge, Senior Division, Ballia to be Secretary (Full Time), District Legal Services Authority, Ballia.

No. 819 /Admin. (Services)/2022

Sri Vivek Kumar Singh-II, Additional Chief Judicial Magistrate (Northern Eastern Railway), Gonda to be Civil Judge, Senior Division, Deoria vice Sri Shivendra Kumar Mishra.

No. 820 /Admin. (Services)/2022

Sri Shivendra Kumar Mishra, Civil Judge, Senior Division, Deoria to be Civil Judge, Senior Division, Bahraich vice Sri Eshwar Saran Kannaujia.

No. 821 /Admin. (Services)/2022

Sri Eshwar Saran Kannaujia, Civil Judge, Senior Division, Bahraich to be Civil Judge, Senior Division, Jhansi vice Smt. Tarkeshwari Singh.

No. 822 /Admin. (Services)/2022

Smt. Tarkeshwari Singh, Civil Judge, Senior Division, Jhansi to be Chief Judicial Magistrate, Basti vice Sri Umesh Yadav.

No. 823 /Admin. (Services)/2022

Sri **Umesh Yadav**, Chief Judicial Magistrate, Basti to be Secretary (Full Time), District Legal Services Authority, Basti.

No. 824 /Admin. (Services)/2022

Sri **Shivam Kumar**, Additional Chief Judicial Magistrate (Northern Railway), Gorakhpur to be Secretary (Full Time), District Legal Services Authority, Farrukhabad vice Sri Achal Pratap Singh.

No. 825 /Admin. (Services)/2022

Sri **Achal Pratap Singh**, Secretary (Full Time), District Legal Services Authority, Farrukhabad to be Civil Judge, Senior Division, Sonbhadra vice Sri Vinay Kumar Singh-IV.

No. 826 /Admin. (Services)/2022

Sri **Vinay Kumar Singh-IV**, Civil Judge, Senior Division, Sonbhadra to be Secretary (Full Time), District Legal Services Authority, Sonbhadra vice Sri Pankaj Kumar.

No. 827 /Admin. (Services)/2022

Sri **Pankaj Kumar**, Secretary (Full Time), District Legal Services Authority, Sonbhadra to be Civil Judge, Senior Division (Fast Track Court), Sonbhadra in the vacant court.

No. 828 /Admin. (Services)/2022

Sri **Manoj Kumar Shasan**, Secretary (Full Time), District Legal Services Authority, Hamirpur to be Additional Chief Judicial Magistrate, Hamirpur vice Sri Sudesh Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hamirpur.

No. 829 /Admin. (Services)/2022

Sri **Sudesh Kumar**, Additional Chief Judicial Magistrate, Hamirpur to be Civil Judge, Senior Division, Hamirpur vice Smt. Swati.

No. 830 /Admin. (Services)/2022

Smt. **Swati**, Civil Judge, Senior Division, Hamirpur to be Chief Judicial Magistrate, Hamirpur vice Sri Anil Kumar-VII.

No. 831 /Admin. (Services)/2022

Sri **Anil Kumar-VII**, Chief Judicial Magistrate, Hamirpur to be Chief Judicial Magistrate, Etah vice Sri Saurabh Kumar Verma.

No. 832 /Admin. (Services)/2022

Sri **Saurabh Kumar Verma**, Chief Judicial Magistrate, Etah to be Secretary (Full Time), District Legal Services Authority, Bareilly vice Sri Satyendra Singh Verma.

No. 833 /Admin. (Services)/2022

Sri **Satyendra Singh Verma**, Secretary (Full Time), District Legal Services Authority, Bareilly to be Secretary (Full Time), District Legal Services Authority, Hardoi vice Sushri Alka Pandey.

No. 834 /Admin. (Services)/2022

Sushri **Alka Pandey**, Secretary (Full Time), District Legal Services Authority, Hardoi to be Additional Chief Judicial Magistrate, Bareilly vice Sri Vishnu Deo Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bareilly.

No. 835 /Admin. (Services)/2022

Sri **Vishnu Deo Singh**, Additional Chief Judicial Magistrate, Bareilly to be Civil Judge, Senior Division, Kaushambi vice Sri Vijay Kumar-III.

No. 836 /Admin. (Services)/2022

Sri **Vijay Kumar-III**, Civil Judge, Senior Division, Kaushambi to be Civil Judge, Senior Division, Kasganj vice Smt. Meenakshi Sonkar.

No. 837 /Admin. (Services)/2022

Smt. **Meenakshi Sonkar**, Civil Judge, Senior Division, Kasganj to be Secretary (Full Time), District Legal Services Authority, Sant Kabir Nagar vice Sri Harikesh Kumar.

No. 838 /Admin. (Services)/2022

Sri **Harikesh Kumar**, Secretary (Full Time), District Legal Services Authority, Sant Kabir Nagar to be Civil Judge, Senior Division, Sant Kabir Nagar vice Sri Mahendra Kumar Singh.

No. 839 /Admin. (Services)/2022

Sri **Mahendra Kumar Singh**, Civil Judge, Senior Division, Sant Kabir Nagar to be Chief Judicial Magistrate, Sant Kabir Nagar vice Smt. Shikha Rani Jaiswal.

No. 840 /Admin. (Services)/2022

Smt. **Shikha Rani Jaiswal**, Chief Judicial Magistrate, Sant Kabir Nagar to be Chief Metropolitan Magistrate, Kanpur Nagar vice Sri Shailendra Yadav.

No. 841 /Admin. (Services)/2022

Sri **Shailendra Yadav**, Chief Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Senior Division, Kanpur Nagar vice Smt. Shradha Tripathi.

No. 842 /Admin. (Services)/2022

Smt. **Shradha Tripathi**, Civil Judge, Senior Division, Kanpur Nagar to be Special Chief Judicial Magistrate, Kanpur Nagar in the vacant court.

No. 843 /Admin. (Services)/2022

Sri **Vivek Vikram**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Secretary (Full Time), District Legal Services Authority, Jaunpur vice Smt. Shivani Rawat.

No. 844 /Admin. (Services)/2022

Smt. **Shivani Rawat**, Secretary (Full Time), District Legal Services Authority, Jaunpur to be Additional Chief Judicial Magistrate, Jaunpur vice Smt. Jyoti Agarwal.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jaunpur.

No. 845 /Admin. (Services)/2022

Smt. **Jyoti Agarwal**, Additional Chief Judicial Magistrate, Jaunpur to be Civil Judge, Senior Division, Jaunpur vice Sri Prabodh Kumar Verma.

No. 846 /Admin. (Services)/2022

Sri **Prabodh Kumar Verma**, Civil Judge, Senior Division, Jaunpur to be Chief Judicial Magistrate, Jaunpur vice Sri Vikas.

No. 847 /Admin. (Services)/2022

Sri **Vikas**, Chief Judicial Magistrate, Jaunpur to be Additional Civil Judge, Senior Division, Deoband (Saharanpur) vice Sri Leelu.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Deoband (Saharanpur).

No. 848 /Admin. (Services)/2022

Sri **Leelu**, Additional Civil Judge, Senior Division, Deoband (Saharanpur) to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun.

No. 849 /Admin. (Services)/2022

Sri **Mohammad Sajid**, Additional Civil Judge, Senior Division, Budaun to be Secretary (Full Time), District Legal Services Authority, Budaun vice Dr. Devendra Singh Fauzdar.

No. 850 /Admin. (Services)/2022

Dr. **Devendra Singh Fauzdar**, Secretary (Full Time), District Legal Services Authority, Budaun to be Additional Chief Judicial Magistrate, Budaun vice Smt. Sangeeta.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Budaun.

No. 851 /Admin. (Services)/2022

Smt. **Sangeeta**, Additional Chief Judicial Magistrate, Budaun to be Secretary (Full Time), District Legal Services Authority, Ramabai Nagar/ Kanpur Dehat vice Sri Mohammad Tauseef Raza.

No. 852 /Admin. (Services)/2022

Sri **Mohammad Tauseef Raza**, Secretary (Full Time), District Legal Services Authority, Ramabai Nagar/ Kanpur Dehat to be Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat vice Sri Kamalkant Gupta.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ramabai Nagar/ Kanpur Dehat.

No. 853 /Admin. (Services)/2022

Sri **Kamalkant Gupta**, Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat to be Civil Judge, Senior Division, Mohanlalganj at Lucknow vice Sushri Kavita Singh.

No. 854 /Admin. (Services)/2022

Sushri **Kavita Singh**, Civil Judge, Senior Division, Mohanlalganj at Lucknow to be Civil Judge, Senior Division (Fast Track Court), Kushinagar at Padrauna vice Smt. Shabina Khan.

No. 855 /Admin. (Services)/2022

Smt. **Shabina Khan**, Civil Judge, Senior Division (Fast Track Court), Kushinagar at Padrauna to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat.

No. 856 /Admin. (Services)/2022

Smt. **Alunkrita Shakti Tripathi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat to be Civil Judge, Senior Division, Ramabai Nagar/ Kanpur Dehat vice Sri Vinay Kumar-II.

No. 857 /Admin. (Services)/2022

Sri **Vinay Kumar-II**, Civil Judge, Senior Division, Ramabai Nagar/ Kanpur Dehat to be Additional Chief Judicial Magistrate, Meerut vice Sri Hemant Kumar Kushwaha.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Meerut.

No. 858 /Admin. (Services)/2022

Sri **Hemant Kumar Kushwaha**, Additional Chief Judicial Magistrate, Meerut to be Chief Judicial Magistrate, Banda vice Sri Bhartendu Prakash Gupta.

No. 859 /Admin. (Services)/2022

Sri **Bhartendu Prakash Gupta**, Chief Judicial Magistrate, Banda to be Civil Judge, Senior Division, Agra vice Sushri Sudha Yadav.

No. 860 /Admin. (Services)/2022

Sushri **Sudha Yadav**, Civil Judge, Senior Division, Agra to be Special Chief Judicial Magistrate, Agra vice Smt. Priya Saxena.

No. 861 /Admin. (Services)/2022

Smt. **Priya Saxena**, Special Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, Agra vice Sushri Mukta Tyagi.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 862 /Admin. (Services)/2022

Sushri **Mukta Tyagi**, Additional Chief Judicial Magistrate, Agra to be Secretary (Full Time), District Legal Services Authority, Agra vice Sri Naveen Kumar.

No. 863 /Admin. (Services)/2022

Sri **Naveen Kumar**, Secretary (Full Time), District Legal Services Authority, Agra to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 864 /Admin. (Services)/2022

Smt. **Sucheta Chaurasia**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Civil Judge, Senior Division (Fast Track Court), Banda in the vacant court.

No. 865 /Admin. (Services)/2022

Sri **Hitesh Agrawal**, Additional Chief Judicial Magistrate (Central Railway), Jhansi to be Civil Judge, Senior Division, Shahjahanpur vice Sri Anand Priya Gautam.

No. 866 /Admin. (Services)/2022

Sri **Anand Priya Gautam**, Civil Judge, Senior Division, Shahjahanpur to be Chief Judicial Magistrate, Shahjahanpur vice Smt. Abha Pal.

No. 867 /Admin. (Services)/2022

Smt. **Abha Pal**, Chief Judicial Magistrate, Shahjahanpur to be Secretary (Full Time), District Legal Services Authority, Kaushambi vice Smt. Saumya Giri.

No. 868 /Admin. (Services)/2022

Smt. **Saumya Giri**, Secretary (Full Time), District Legal Services Authority, Kaushambi to be Civil Judge, Senior Division (Fast Track Court), Kaushambi in the vacant court.

No. 869 /Admin. (Services)/2022

Smt. **Nitika Rajan**, Secretary (Full Time), District Legal Services Authority, Kannauj to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 870 /Admin. (Services)/2022

Sri **Gyanendra Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Senior Division (Fast Track Court), Deoria vice Smt. Ishrat Parveen Faruqui.

No. 871 /Admin. (Services)/2022

Smt. **Ishrat Parveen Faruqui**, Civil Judge, Senior Division (Fast Track Court), Deoria to be Secretary (Full Time), District Legal Services Authority, Deoria vice Sri Arif Nisamuddin Khan.

No. 872 /Admin. (Services)/2022

Sri **Arif Nisamuddin Khan**, Secretary (Full Time), District Legal Services Authority, Deoria to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

No. 873 /Admin. (Services)/2022

Smt. **Niharika Jaiswal**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Secretary (Full Time), District Legal Services Authority, Lucknow vice Smt. Farha Jameel.

No. 874 /Admin. (Services)/2022

Smt. **Farha Jameel**, Secretary (Full Time), District Legal Services Authority, Lucknow to be Additional Chief Judicial Magistrate, Lucknow vice Smt. Bhavya Tiwari.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

No. 875 /Admin. (Services)/2022

Smt. **Bhavya Tiwari**, Additional Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Faizabad vice Sri Prashant Shukla.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Faizabad.

No. 876 /Admin. (Services)/2022

Sri **Prashant Shukla**, Additional Chief Judicial Magistrate, Faizabad to be Civil Judge, Senior Division, Faizabad vice Sri Sanjiv Kumar Tripathi.

No. 877 /Admin. (Services)/2022

Sri **Sanjiv Kumar Tripathi**, Civil Judge, Senior Division, Faizabad to be Secretary (Full Time), District Legal Services Authority, Mahoba vice Sri Anshuman Dhunna.

No. 878 /Admin. (Services)/2022

Sri **Anshuman Dhunna**, Secretary (Full Time), District Legal Services Authority, Mahoba to be Civil Judge, Senior Division (Fast Track Court), Mahoba vice Smt. Jyotsna Yadav.

No. 879 /Admin. (Services)/2022

Smt. **Jyotsna Yadav**, Civil Judge, Senior Division (Fast Track Court), Mahoba to be Additional Civil Judge, Senior Division, Mahoba in the newly created court, created vide G.O. No. 10/2016/870/Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.

No. 880 /Admin. (Services)/2022

Sri **Hari Ram**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division, Meerut vice Sri Devendra Nath Goswami.

No. 881 /Admin. (Services)/2022

Sri **Devendra Nath Goswami**, Civil Judge, Senior Division, Meerut to be Chief Judicial Magistrate, Meerut vice Sri Dharendra Singh.

No. 882 /Admin. (Services)/2022

Sri **Dhirendra Singh**, Chief Judicial Magistrate, Meerut to be Judge Small Causes Court, Meerut in the vacant court.

No. 883 /Admin. (Services)/2022

Sri **Dinesh Kumar-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division, Kasia (Kushinagar at Padrauna) vice Sri Shailesh Pandey.

No. 884 /Admin. (Services)/2022

Sri **Shailesh Pandey**, Civil Judge, Senior Division, Kasia (Kushinagar at Padrauna), to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 885 /Admin. (Services)/2022

Sri **Vijay Kumar-IV**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Secretary (Full Time), District Legal Services Authority, Meerut vice Smt. Anju Kamboj.

No. 886 /Admin. (Services)/2022

Smt. **Anju Kamboj**, Secretary (Full Time), District Legal Services Authority, Meerut to be Civil Judge, Senior Division, Banda vice Sri Nadeem Anwar.

No. 887 /Admin. (Services)/2022

Sri **Nadeem Anwar**, Civil Judge, Senior Division, Banda to be Additional Chief Judicial Magistrate, Banda vice Smt. Garima Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Banda.

No. 888 /Admin. (Services)/2022

Smt. **Garima Singh**, Additional Chief Judicial Magistrate, Banda to be Additional Chief Judicial Magistrate, Banda.

No. 889 /Admin. (Services)/2022

Smt. **Anupma Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Secretary (Full Time), District Legal Services Authority, Kasganj vice Sushri Nitisha Singh.

No. 890 /Admin. (Services)/2022

Sushri **Nitisha Singh**, Secretary (Full Time), District Legal Services Authority, Kasganj to be Civil Judge, Senior Division (Fast Track Court), Kasganj in the vacant court.

No. 891 /Admin. (Services)/2022

Smt. **Swati Chandra**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division (Fast Track Court), Auraiya in the vacant court.

No. 892 /Admin. (Services)/2022

Sushri **Pragya Singh**, Civil Judge, Senior Division (Fast Track Court), Mirzapur to be Secretary (Full Time), District Legal Services Authority, Mirzapur vice Sri Amit Kumar Yadav-II.

No. 893 /Admin. (Services)/2022

Sri **Amit Kumar Yadav-II**, Secretary (Full Time), District Legal Services Authority, Mirzapur to be Secretary (Full Time), District Legal Services Authority, Pilibhit vice Sri Abhinav Tiwari.

No. 894 /Admin. (Services)/2022

Sri **Abhinav Tiwari**, Secretary (Full Time), District Legal Services Authority, Pilibhit to be Additional Chief Judicial Magistrate, Pilibhit.

No. 895 /Admin. (Services)/2022

Smt. **Sonali Poonia**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat to be Additional Chief Judicial Magistrate, Baghpat in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Baghpat.

No. 896 /Admin. (Services)/2022

Smt. **Deepti Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur to be Civil Judge, Senior Division, Mirzapur vice Sri Ratnam Srivastav.

No. 897 /Admin. (Services)/2022

Sri **Ratnam Srivastav**, Civil Judge, Senior Division, Mirzapur to be Chief Judicial Magistrate, Mirzapur vice Smt. Neha Gangwar.

No. 898 /Admin. (Services)/2022

Smt. **Neha Gangwar**, Chief Judicial Magistrate, Mirzapur to be Additional Chief Judicial Magistrate, Pilibhit vice Sri Munna Lal.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pilibhit.

No. 899 /Admin. (Services)/2022

Sri **Munna Lal**, Additional Chief Judicial Magistrate, Pilibhit to be Civil Judge, Senior Division, Hathras vice Smt. Namrata Sharma.

No. 900 /Admin. (Services)/2022

Smt. **Namrata Sharma**, Civil Judge, Senior Division, Hathras to be Chief Judicial Magistrate, Hathras vice Smt. Shiv Kumari.

No. 901 /Admin. (Services)/2022

Smt. **Shiv Kumari**, Chief Judicial Magistrate, Hathras to be Civil Judge, Senior Division, Kushinagar at Padrauna vice Sri Prashant Kumar-II.

No. 902 /Admin. (Services)/2022

Sri **Prashant Kumar-II**, Civil Judge, Senior Division, Kushinagar at Padrauna to be Secretary (Full Time), District Legal Services Authority, Kushinagar at Padrauna vice Sri Aman Kumar Srivastava.

No. 903 /Admin. (Services)/2022

Sri **Aman Kumar Srivastava**, Secretary (Full Time), District Legal Services Authority, Kushinagar at Padrauna to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 904 /Admin. (Services)/2022

Sri **Kuldeep Singh-III**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Special Chief Judicial Magistrate, Meerut vice Sri Vinay Prakash Singh.

No. 905 /Admin. (Services)/2022

Sri **Vinay Prakash Singh**, Special Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division, Barabanki vice Sri Nand Kumar.

No. 906 /Admin. (Services)/2022

Sri **Nand Kumar**, Civil Judge, Senior Division, Barabanki to be Chief Judicial Magistrate, Kannauj vice Sri Dharam Veer Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kannauj.

No. 907 /Admin. (Services)/2022

Sri Dharam Veer Singh, Chief Judicial Magistrate, Kannauj to be Civil Judge, Senior Division, Kannauj vice Sushri Shambhavi Yadav.

No. 908 /Admin. (Services)/2022

Sushri Shambhavi Yadav, Civil Judge, Senior Division, Kannauj to be Additional Chief Judicial Magistrate, Ballia vice Smt. Tapasya Tripathi.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ballia.

No. 909 /Admin. (Services)/2022

Smt. Tapasya Tripathi, Additional Chief Judicial Magistrate, Ballia to be Civil Judge, Senior Division (Fast Track Court), Ballia in the vacant court.

No. 910 /Admin. (Services)/2022

Sri Virek Aggarwal, Additional Chief Judicial Magistrate, Chandausi (Sambhal at Chandausi) to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura.

No. 911 /Admin. (Services)/2022

Smt. Diksha Shree, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 912 /Admin. (Services)/2022

Smt. Nidhi Shishodia, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur.

No. 913 /Admin. (Services)/2022

Smt. Sumita, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur to be Secretary (Full Time), District Legal Services Authority, Saharanpur vice Sri Hrishikesh Pandey.

No. 914 /Admin. (Services)/2022

Sri Hrishikesh Pandey, Secretary (Full Time), District Legal Services Authority, Saharanpur to be Additional Chief Judicial Magistrate, Saharanpur vice Sri Rajeev Saran.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Saharanpur.

No. 915 /Admin. (Services)/2022

Sri Rajeev Saran, Additional Chief Judicial Magistrate, Saharanpur to be Secretary (Full Time), District Legal Services Authority, Jalaun at Orai vice Smt. Renu Yadav.

No. 916 /Admin. (Services)/2022

Smt. **Renu Yadav**, Secretary (Full Time), District Legal Services Authority, Jalaun at Orai to be Additional Civil Judge, Senior Division, Jalaun at Orai in the newly created court, created vide G.O. No. 10/2016/870/Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.

No. 917 /Admin. (Services)/2022

Smt. **Apeksha Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur to be Secretary (Full Time), District Legal Services Authority, Hathras vice Smt Chetna Singh.

No. 918 /Admin. (Services)/2022

Smt. **Chetna Singh**, Secretary (Full Time), District Legal Services Authority, Hathras to be Additional Chief Judicial Magistrate, Hathras vice Sri Sushil Kumar Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hathras.

No. 919 /Admin. (Services)/2022

Sri **Sushil Kumar Singh**, Additional Chief Judicial Magistrate, Hathras to be Secretary (Full Time), District Legal Services Authority, Kanpur Nagar vice Smt. Anshu Shukla.

No. 920 /Admin. (Services)/2022

Smt. **Anshu Shukla**, Secretary (Full Time), District Legal Services Authority, Kanpur Nagar to be Secretary (Full Time), District Legal Services Authority, Ambedkar Nagar at Akbarpur vice Sushri Priyanka Singh.

No. 921 /Admin. (Services)/2022

Sushri **Priyanka Singh**, Secretary (Full Time), District Legal Services Authority, Ambedkar Nagar at Akbarpur to be Civil Judge, Senior Division, Ambedkar Nagar at Akbarpur vice Sri Ashok Kumar-XII.

No. 922 /Admin. (Services)/2022

Sri **Ashok Kumar-XII**, Civil Judge, Senior Division, Ambedkar Nagar at Akbarpur to be Civil Judge, Senior Division, Lakhimpur Kheri vice Sri Nitin Kumar.

No. 923 /Admin. (Services)/2022

Sri **Nitin Kumar**, Civil Judge, Senior Division, Lakhimpur Kheri to be Additional Chief Judicial Magistrate, Lakhimpur Kheri vice Sri Avinash Chandra Gautam.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lakhimpur Kheri.

No. 924 /Admin. (Services)/2022

Sri Avinash Chandra Gautam, Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Secretary (Full Time), District Legal Services Authority, Lakhimpur Kheri vice Smt. Kurnika Awadh.

No. 925 /Admin. (Services)/2022

Smt. Kurnika Awadh, Secretary (Full Time), District Legal Services Authority, Lakhimpur Kheri to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri.

No. 926 /Admin. (Services)/2022

Smt. Chhavi Kumari, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Civil Judge, Senior Division (Fast Track Court), Lakhimpur Kheri vice Sri Sawan Kumar Vikas.

No. 927 /Admin. (Services)/2022

Sri Sawan Kumar Vikas, Civil Judge, Senior Division (Fast Track Court), Lakhimpur Kheri to be Civil Judge, Senior Division (Fast Track Court), Gorakhpur vice Sri Amit Kumar.

No. 928 /Admin. (Services)/2022

Sri Amit Kumar, Civil Judge, Senior Division (Fast Track Court), Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 929 /Admin. (Services)/2022

Sri Nitesh Kumar Sinha, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Chief Judicial Magistrate, Varanasi vice Sri Vishv Jeet Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Varanasi.

No. 930 /Admin. (Services)/2022

Sri Vishv Jeet Singh, Additional Chief Judicial Magistrate, Varanasi to be Secretary (Full Time), District Legal Services Authority, Gonda vice Sri Krishna Pratap Singh.

No. 931 /Admin. (Services)/2022

Sri Krishna Pratap Singh, Secretary (Full Time), District Legal Services Authority, Gonda to be Additional Chief Judicial Magistrate, Gonda.

No. 932 /Admin. (Services)/2022

Sri Ashish Kumar Rai, Additional Chief Judicial Magistrate (Northern Eastern Railway), Varanasi to be Civil Judge, Senior Division, Basti in the vacant court.

No. 933 /Admin. (Services)/2022

Sushri **Vineeta Singh**, Civil Judge, Senior Division, Lalitpur to be Secretary (Full Time), District Legal Services Authority, Lalitpur vice Sri Harish Kumar-II.

No. 934 /Admin. (Services)/2022

Sri **Harish Kumar-II**, Secretary (Full Time), District Legal Services Authority, Lalitpur to be Civil Judge, Senior Division, Lalitpur vice Sushri Vineeta Singh.

No. 935 /Admin. (Services)/2022

Sri **Mritunjay Srivastava**, Secretary (Full Time), District Legal Services Authority, Shrawasti at Bhinga to be Civil Judge, Senior Division (Fast Track Court), Shrawasti at Bhinga vice Sri Anil Kumar-XII.

No. 936 /Admin. (Services)/2022

Sri **Anil Kumar-XII**, Civil Judge, Senior Division (Fast Track Court), Shrawasti at Bhinga to be Additional Civil Judge, Senior Division, Shrawasti at Bhinga vice Smt. Ritu Nagar.

No. 937 /Admin. (Services)/2022

Smt. **Ritu Nagar**, Additional Civil Judge, Senior Division, Shrawasti at Bhinga to be Secretary (Full Time), District Legal Services Authority, Shrawasti at Bhinga vice Sri Mritunjay Srivastava.

BY ORDER OF THE HON'BLE COURT,

**Sd/-
(ASHISH GARG)
REGISTRAR GENERAL**

No. 332/Admin. (Services)/2022 Dated: Allahabad : July 03, 2022

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve the Officers concerned, if any.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on **04th July, 2022** and they shall proceed to take over charge of their new postings immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment."

Note: Sri Rajendra Kumar Singh, Additional Chief Judicial Magistrate, Farrukhabad whose stay of Annual Transfer-2022 application had been allowed by Hon'ble Court vide order dated 09.05.2022 and whose name was published in the Office Memorandum No. 320/Admin.(Service)/2022 dated 20.06.2022 (at sl. no. 121) on account of inadvertence, is accordingly retained at Farrukhabad.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial) (Inspection), High Court, Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Computer), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Deputy Registrar (Admin.A-3), Section, High Court, Allahabad.
16. The Deputy Registrar (G), High Court, Allahabad with the request to take necessary steps regarding Class III & IV employees for newly created courts at Mahoba and Jalaun at Orai vide G.O. No. 10/2016/870/ Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.Ss. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE HON'BLE COURT

**Sd/-
(SATISH KUMAR PUSHKAR)
DEPUTY REGISTRAR**